

regarding local opurchase of stationary and other articles. It follows the instructions issued by Department of Personnel & Administrative Reforms from time to time and circulates these to its subordinate formations for compliance.

[*Translation*]

**Samastipur Railway Factory in Bihar**

937. SHRI RAM VILAS PASWAN: Will the Ministry of RAILWAYS be pleased to state:

(a) whether the railway factory at Samastipur is being closed and shifted to another place;

(b) whether several M.Ps have requested the Government to run the factory at the same place and to develop the area; and

(c) whether the Government propose to continue the factory at Samastipur Keeping in view the backwardness of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) (a) No Sir.

(b) and (c). Yes, Sir.

[*English*]

**Kurukshetra Flyover**

938. SHRI TARA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the flyover at Kurukshetra Railway Station in Haryana has a wrong design and

specification due to which many deaths are occurring there at.

(b) whether the Government have any alternative proposal or plan to remove the shortcomings of that bridge; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) to (c). Safety and Management of Road traffic on Road over bridge are the concern of the State Govt.

Design and specifications are as per requirements of Road Authorities and approved by them.

**Conversion of Nadiad-Kapadvanj MG Lines.**

939. SHRI RATILAL VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the time when the conversion project of Nadiad-Kapadvanj MG lines and its extension upto Modasa (new B.G. line) was sanctioned by the Railways;

(b) the provision made in the budget for the year 1993-94 for this project; and

(c) when the remaining work of above project is likely to be started and completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) In 1978-79

(b) Rs. 1,000/-

(c) The remaining work will be started once some of the ongoing projects get

completed and the resource position improves. Date of completion can be fixed only after the work has been resumed.

[*Translation*]

**Flyover at Nizamuddin Railway Station**

940. DR. P.R. GANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of flyovers at Nizamuddin Railway station at present;

(b) whether in view of the number of passengers traffic, the Government propose to construct more flyovers there; and

(c) if so, when the work is likely to be taken up for execution?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) (a) One.

(b) and (c). Yes, Sir. The need for an additional Foot Over Bridge at Nizamuddin has been felt and a proposal framed, which is presently under consideration.

[*English*]

**Use of Banned Pesticide in Agriculture**

941. SHRI ARJUN CHARAN SETHI:  
SHRIVISHWNATHSHASTRI:  
SHRI RAMPAL SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have studied the ill effects of pesticides/

insecticides on health and if so, the details thereof;

(b) whether the Government have noticed that the pesticides banned in developed countries are being used in India for farming purposes;

(c) if so, the details thereof;

(d) the action being taken by the Government to restrict the use of such pesticides;

(e) whether some foreign countries have raised this objection while importing agricultural items from India and if so, the details thereof;

(f) whether the Indian Scientists have also suggested for imposing a ban on use of some insecticides like DDT and V.H.C.; and

(g) if so, the details thereof and the name of substitute of these insecticides, if any, suggested by them?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) The Registration Committee constituted under the Insecticides Act evaluates comprehensive data regarding toxicity of pesticides and grants registration only if the prescribed toxicological parameters are satisfied.

(b) to (d). The list of pesticides permitted by different countries is often at variance because of different agro-climatic conditions and pest problems.